

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)

N O T I F I C A T I O N

Dated Guwahati the 26th April, 2021

NO. HC.VII-167(Pt.-VIII)/2014/ **2205** /A #### The Hon'ble High Court has been pleased to nominate the following Judicial Officers to attend the online Course on "**Forensic Examination in Sexual Assault Cases (2021-22)**" to be organised by the LNJNI National Institute of Criminology and Forensic Science, Delhi during the period from **May, 2021 to August, 2021**.

Sl. No.	Course Date	Name of Officers with designation
1	12-13 May, 2021	1. Shri Lobsang Tenzin, District & Sessions Judge, Ziro, Arunachal Pradesh. 2. Shri Tage Halley, Addl. District & Sess. Judge, Basar, Arunachal Pradesh.
2	27-28 May, 2021	1. Shri Sunil Kumar Poddar, District & Sessions Judge, Morigaon. 2. Shri Victo Sema, Principal District & Sessions Judge, Tuensang, Nagaland.
3	07-08 June, 2021	1. Shri Rockta Lal Das, District & Sessions Judge, Charaideo. 2. Dr. HTC Lalrinchhana, Addl. District & Sessions Judge, Aizawl, Mizoram.
4	28-29 June, 2021	1. Shri Inalo Zhimomi, District & Sessions Judge, Mon, Nagaland. 2. Smti Duvelu Vero, District & Sessions Judge, Wokha, Nagaland.
5	05-06 July, 2021	1. Shri R. Vanlalena, Addl. District & Sessions Judge, Champhai, Mizoram. 2. Shri Liansangzuala, Addl. District & Sessions Judge, Aizawl, Mizoram.
6	19-20 July, 2021	1. Shri Gote Mega, District & Sessions Judge, Aalo, Arunachal Pradesh. 2. Shri Yomge Ado, District & Sessions Judge, Tezu, Arunachal Pradesh.
7	02-03 August, 2021	1. Shri Nitynanda Talukdar, Addl. District & Sessions Judge, Barpeta. 2. Smti Tasfia Hussain, Addl. District & Sessions Judge, FTC, Sonitpur.

The above nominated officers are directed to provide the following information through e-mail at: training.nicfs@nic.in and also visit the website www.nicfs.gov.in for updates.

- (a) Name/Designation of the officer.
- (b) Place of posting with complete address.
- (c) Contact details (viz. Cell number & Email ID)

By order,
Sd/- R.A. Tapadar
REGISTRAR (JUDICIAL)

Memo NO. HC.VII-167(Pt.-VIII)/2014/ 2206-2229 /A, dated: 26.04.2021

Copy for information & necessary action to:

1. The Director, LNJNI National Institute of Criminology and Forensic Science, Delhi-110085.
2. The Director, Judicial Academy, Assam, Guwahati.
3. The Registrar (Vigilance/ Admin.), Gauhati High Court, Guwahati.

4. The Registrar, Gauhati High Court, Kohima Bench/Aizawl Bench/Itanagar Bench.
(He/She is requested to inform the Officer concerned under his/her Control accordingly).
5. The Registrar-cum-Principal Secretary to the Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
6. The District & Sessions Judge:
Barpeta/Sonitpur, Tezpur.
(He/She is requested to inform the Officer concerned accordingly).
7. Shri Sunil Kumar Poddar, District & Sessions Judge, Morigaon.
8. Shri. Victo Sema, Principal District & Sessions Judge, Tuensang, Nagaland.
9. Shri Shri Lobsang Tenzin, District & Sessions Judge, Ziro, Arunachal Pradesh.
10. Shri Tage Halley, Addl. Dist. & Sess. Judge, Basar, Arunachal Pradesh.
11. Shri Inalo Zhimomi, District & Sessions Judge, Mon, Nagaland.
12. Smti Duvelu Vero, District & Sessions Judge, Wokha, Nagaland.
13. Dr. HTC Lalrinchhana, Addl. District & Sessions Judge, Aizawl.
14. Shri. Gote Mega, District & Sessions Judge, Aalo, Arunachal Pradesh.
15. Shri Yomge Ado, District & Sessions Judge, Tezu, Arunachal Pradesh.
16. Shri R. Vanlalena, Addl. District & Sessions Judge, Champhai, Mizoram.
17. Shri Liansangzuala, Addl. District & Sessions Judge, Aizawl, Mizoram.
18. Shri Rockta Lal Das, Dist. & Sessions Judge, Charaideo.
19. Shri Nityananda Talukdar, Addl. Dist. & Sessions Judge, Barpeta.
20. Smti Tasfia Hussain, Addl. Dist. & Sessions Judge, FTC, Sonitpur.
(They are requested to attend the training programme as per schedule. Further, they are requested to submit a report after the completion of their respective programmes)
21. The Private Secretary to Hon'ble Mr. Justice Manash Ranjan Pathak, Gauhati High Court, Guwahati.
22. The Project Manager, Gauhati High Court, Guwahati.
(He is requested to upload the Notification immediately in the official website of the Gauhati High Court, Guwahati).
23. The CA to the Registrar General, Gauhati High Court, Guwahati.
24. Office file.

[THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY]

R. A. Tapadar
26-04-21
REGISTRAR (JUDICIAL)